

IN THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, KALAS MAHAL, CHENNAI
OA 182/2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO APPLICANT
MOTU based on the news item
published in 'The Indian Express
dated 21.11.2021, titled "Lakes of
Bengaluru : Industrial Effluents, raw
sewage, stinky tale of Chandrapura
Lake"

VERSUS

UoI, MOEF & CC, New Delhi and ors ...RESPONDENTS

Previous D.o.H: 14.11.2025

Next D.o.H: 27.01.2027

I N D E X

S. NO.	PARTICULARS	PAGES
1.	Inspection Report dt 07.01.2026 filed on behalf of respondent no. 4 KSPCB	1 – 2
2.	<u>ANNEXURE: A</u> Water Analysis Report for Chandrapura Lake	3 – 6
3.	<u>ANNEXURE: B</u> EC levied from the Industries located in the jurisdiction of RO Sarjapura	7 – 12
4.	<u>ANNEXURE: C</u> Photographs of the Lake	13 – 14



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Place: New Delhi
eFiled on: 24.01.2026

Karnataka State Pollution Control Board

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ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಸರ್ಜಾಪುರ

'ನಿಸರ್ಗ ಭವನ', 3ನೇ ಮಹಡಿ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು-560 010. ದೂ.: 080-23230153
ಇ-ಮೇಲ್ : sarjapura@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



towards a cleaner Karnataka

NO:KSPCB/RO-SJR/lake/2025-26/

1938

Date:

07 JAN 2026

TO

Member Secretary,
Karnataka State Pollution Control Board,
No.49, Parisara Bhavana,
Church Street, Bengaluru – 560 001

1

Kind Attn: SEO (Infra Section)

Sir,

Sub: Forwarding the latest inspection report of Chandapura Lake – reg

Ref: Inspection of chandapura lake by this office on 05-01-2026

With reference to the above subject, please find herewith enclosed the latest inspection report of Chandapura lake along with compiled analysis report and EC Details for your kind information and further needful action.

Yours faithfully,


Environmental Officer
RO-Sarjapura (Bengaluru)



11/1/26

EO

NO:PCB/RO-SJR/lake/2025-26/ 1938

Date: 07 JAN 2026

Inspection Report of Sri. Somashekar K.M. EO, Regional office, Sarjapura (Bengaluru)

Name of the lake	Chandapura Lake Attibele Hobli, Anekal Taluk, Bengaluru Urban District
Date of inspection	05-01-2026

The lake was Chandpaura lake was inspected on 05-01-2026 to verify the latest status and noticed the following:--

- The major source of water to the lake is from the overflow water from the upstream lakes. The two drain carrying sewage/water entering into the lake, one drain is carrying sewage/water from the upstream of Chandapura lake and another drain is from outlet of Heelalagi lake.
- The sewage/water from both drains has been diverted from this lake, but, seepage from the drain is entering into the lake.
- The sewage/water diverted from this lake is directly connected to the outlet (weir) of the Chandapura lake which finally joins the next lake (Muthanallur lake).
- The lake has been converted into four ponds for the natural treatment of sewage/water entering into the lake and all the four ponds are filled with water. It was observed during inspection that, all tanks border has grown with waste weeds.
- The water diverted from the lake is overflowing near weir of the lake.
- Smuggish smell was sensed in the lake area.
- TMC Chandapura has temporarily dumped the small quantity of Muncipal Solid Waste adjacent to the lake and some of the compactors filled with MSW have been parked in the same place.

This office is monitoring water of the lake on monthly basis and the compiled analysis report along with photographs and Environmental Compensation status is enclosed for kind reference.

Recommendations: Keeping in view of the above observations, a notice may be issued to the TMC Chandapura.


Environmental Officer
RO-Sarjapura (Bengaluru)

ANNEXURE: A

CHANDAPURA LAKE WATER ANALYSIS REPORT

Parameters	Units	28-10-2024				19-12-2024	17-01-2025	14-02-2025	13-03-2025	17-04-2025	16-05-2025	19-06-2025	10-07-2025
		Tank-1	Tank-2	Tank-3	at Weir								
Tempeature	C					23	22	24	24	22	20	20	20
pH@25C		8.2	7.2	6.9	7.3	7.2	7.5	7.7	7.6	6.9	7.4	7.7	8
Conductivity @25°C	us/cm	1393	1635	1435	1734	2120	2380	1368	1847	1498	1657	2200	2210
Dissolved oxygen	mg/L	6.6	4.6	4.5	1.2	BDL	BDL	BDL	2.1	5.3	BDL	0.8	0.8
BOD	mg/L	6	9	9	17	70	62	25	28	5	39	45	34
COD	mg/L	64	88	90	107	332	244	274	201	56	272	256	240
Nitrates as N	mg/L	2.6	2.5	3	2.6	0.6	BDL	BDL	0.6	0.79	0.78	0.64	
Ammonical Nitrogen NH4-N	mg/L	---	---	---	---	9.5	---	---	---	---	---	10	---
Turbidity	mg/L	---	---	---	---	38	18.4	15.8	7.2	22.3	30.6	13.9	26.2
Total Hardness as CaCO3	mg/L	320	364	312	204	580	628	640	468	544	516	600	544
Calcium as CaCO3	mg/L	---	---	---	---	296	316	142	240	268	264	304	276
Calcium as Ca	mg/L	---	---	---	---	118	126	57	96	107	106	122	110
Magnesium as CaCO3	mg/L	---	---	---	---	284	312	598	228	276	252	296	268
Magnesium as Mg	mg/L	---	---	---	---	69	76	121	55	67	61	72	65
Chloride as Cl	mg/L	---	---	---	---	360	452	108	404	344	372	360	340
Sodium as Na	mg/L	---	---	---	---	170	244	171	191	104	131	182	172
potassium as K	mg/L	---	---	---	---	42	34	42	33	12	11	44	13
Percent Sodium	mg/L	---	---	---	---	37	44	35	45	34	35	37	40
Sulphate as SO4	mg/L	---	---	---	---	86	36	47	35	20	37	90	26
P-Alkalinty as CaCO3	mg/L	---	---	---	---	BDL							
T-Alkalinty as CaCO3	mg/L	---	---	---	---	496	584	124	420	360	396	508	384
Sodium Absorption Ratio (SAR)	mg/L	2.8	2.7	2.9	5.2	3.08	4.2	2.94	3.8	2.45	2.5	---	3.2
Free Ammonia as N	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.08	BDL	BDL	BDL	---	0.53
TDS	mg/L	---	---	---	---	1456	1600	936	1256	1020	1124	1490	1498
Total Suspended Solids	mg/L	---	---	---	---	44	26	22	10	28	38	18	32
Total Phoshate as P	mg/L	3.7	0.71	1.4	3	0.79	3	0.6	1	0.16	0.9	0.53	0.52
Ortho Phosphate as P	mg/L	---	---	---	---	2.19	7	1.55	3.1	0.44	2.5	1.52	1
Fluoride as F	mg/L	---	---	---	---	0.49	0.28	0.53	0.59	0.45	0.64	0.19	1.49
Boron as B	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	0.34
Bicarbonate(HCO3)	mg/L	---	---	---	---	496	584	124	420	360	396	508	384
Carbonate(CO3)	MPN/100ml	---	---	---	---	BDL	BDL	BDL		BDL	BDL	BDL	BDL
Total Coliform	MPN/100ml	130	70000	330	43000	70000	70000	4900	70000	1200	170000	17000	2800
Fecal Coliform	mg/L	27	21000	110	450	14000	17000	1100	21000	210	21000	2100	310
Cadmium	mg/L	BDL	BDL	BDL	BDL	---	---	---	---	BDL	---	---	---
Copper	mg/L	0.012	0.005	0.005	0.052	---	---	---	---	BDL	---	---	---

Lead	mg/L	BDL	BDL	0.012	0.002	---	---	---	---	BDL	---	---	---
Total Chromium	mg/L	0.01	BDL	BDL	0.018	---	---	---	---	BDL	---	---	---
Nickel	mg/L	0.035	0.019	0.017	0.087	---	---	---	---	0.007	---	---	---
Zinc	mg/L	0.086	0.027	0.026	0.126	---	---	---	---	BDL	---	---	---
Iron	mg/L	0.527	0.173	0.493	0.863	---	---	---	---	0.134	---	---	---
Manganese	mg/L	0.14	0.177	0.251	0.497	---	---	---	---	0.143	---	---	---
Fecal Streptococi	mg/L	---	---	---	---	---	---	---	---	---	---	---	---
Total Kjeldahl Nitrogen	mg/L	0.68	2.87	12.3	35	24	67.6	91.5	28.2	0.74	26	14	12
Nitrite as N	mg/L	0.22	BDL	BDL	BDL	9.5	---	BDL	---	0.79	---	---	0.75
Oil & Grease	mg/L	BDL	BDL	BDL	BDL	---	---	---	---	---	---	---	---
Total Dissolved Phosphate	mg/L	9	1.7	3.4	7.4	---	9.9	---	---	---	---	---	---
INFERENCE		Class"D"	Class"D"	Class"D"	Class" E"	Class" D"	Class" E"	Class" E"	Class" E"				

Class "A" - Drinking water source without conventional treatment but after disinfections.

Class "B" - Out door bathing (organized).

Class "C" - Drinking water souce with conventional treatment followed by disinfection

Class "D" - Propogartion of wild life. Fisheries.

Class "E" - Irrigation, Industrial cooling, controlled ~~Waste disposal~~.

Class "Below E" - Not meeting A,B,C,D & E Criteria.

12-08-2025	09-09-2025	08-10-2025	16-10-2025			04-11-2025
			Tank-1	Outlet	Inlet water	
20	20	20				24
7.4	7.2	7.8	6.9	6.9	6.8	6.9
1264	1760	1400	1679	1566	1467	1254
0.7	4.8	5	1.1	0.6	0.8	1.9
29	9	9	30	66	63	27
216	100	88	---	---	---	192
4.9	BDL	5.4	---	---	---	0.07
---	---	---	---	---	---	---
16.1	9.2	20	---	---	---	11.3
344	480	360	---	---	---	316
176	240	184	---	---	---	164
70	96	74	---	---	---	66
168	240	176	---	---	---	152
41	58	43	---	---	---	37
212	404	372	---	---	---	244
121	194	157	---	---	---	116
25	21	16	---	---	---	23
41	45	47	---	---	---	42
52	6	35	---	---	---	15
BDL	BDL	BDL	---	---	---	BDL
292	368	160	---	---	---	228
2.84	3.8	3.6	3.01	2.83	2.74	2.8
0.28	BDL	BDL	BDL	0.1	BDL	BDL
872	1214	970	---	---	---	842
18	14	26	---	---	---	14
1	1.6	0.5	---	---	---	0.55
2.89	4	1.1	---	---	---	1.4
0.48	0.88	1.2	---	---	---	0.41
BDL	BDL	BDL	BDL	BDL	BDL	BDL
292	368	160	---	---	---	228
BDL	BDL	BDL	---	---	---	BDL
22000	3500	4300	9200	9200	280	4300
2000	310	320	---	---	---	460
---	---	BDL	BDL	BDL	BDL	---
---	---	0.023	0.06	0.083	0.101	---

---	---	0.009	BDL	0.009	0.006	---
---	---	BDL	0.004	0.09	0.082	---
---	---	0.004	0.022	0.156	0.176	---
---	---	0.026	BDL	0.483	0.465	---
---	---	0.162	0.759	2.909	0.866	---
---	---	0.089	0.355	0.357	0.402	---
---	---	---	---	---	---	---
19	1.13	1.2	---	---	---	8
		0.61	---	---	---	---
---	---	---	---	---	---	---
---	---	---	---	---	---	---
Class" E"	Class" D"	Class" D"	Class" E"	Class" E"	Class" E"	Class" E"

ANNEXURE: B

Environmental Compensation levied to the industries located in the RO, Sarjapura jurisdiction											
Sl. No.	Name & Address of the industry	Category	Interim EC levied in Rs.	Revised EC levied using CPCB guidelines in Rs.	Remarks on EC levied	EC amount Paid	Balance	Status	Case filed details	Present court case status	Remarks
1	M/s. Anand Motors, Plot No. 55, Opp. SKF, Bommasandra Industrial Area, Hebbogodi, Attibele Hboli, Anekal Taluk, Bengaluru Urban District	Orange	25,00,000/-	50,15,625/-	Increased than the interim compensation	20,00,000/-	30,15,625/-	Working	As per the direction of Hon'ble National Green Tribunal (NGT), South Zone, in Appeal No. 34/2024, the industry has paid Environmental Compensation of Rs. 20,00,000/- on 24.04.2024.	The Court has directed the Board to re-examine the calculation and determine the correct penalty amount on 06.05.2025. Accordingly, a letter has been addressed to the Board place the subject before the committee constituted by the Board for re-examination of EC calculated by this office.	Located in CEPI area
2	M/s. Adcock Ingram Limited, Plot No. 49 B, C & D, I Stage, Bommasandra Industrial Area, Attibele Hboli, Anekal Taluk, Bengaluru Urban District	Orange	1,00,00,000/-	8,15,625/-	Decreased than the interim compensation	-	8,15,625/-	Working			Located in CEPI area
3	M/s. Anand Industries Shed No. B87, Bommasandra Industrial Estate, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Red	25,00,000/-	76,65,000/-	Increased than the interim compensation	-	76,65,000/-	Closed			Located in CEPI area
4	M/s. Mahindra CIE Automotive Limited (Formerly M/s. Bill Forge Private Limited) Plot No. 9C, Bommasandra Industrial Area, Attibele Hboli, Anekal Taluk, Bengaluru Urban District	Red	1,00,00,000/-	8,24,40,000/-	Increased than the interim compensation	-	8,24,40,000/-	Working	Hon'ble High Court Writ Petition No. 9941/2021 (GM-POL) as per the letter submitted by the industry.	Case disposed and directed the Board to hear the industry. Accordingly, PH has been conducted Board office on 26.12.2024 and recommended for the formation the committee.	Located in CEPI area

5	M/s. GRG Fine Foods Private Limited, Plot No. 121 H, Bommasandra Industrial Area,Attibele Hboli, Anekal Taluk, Bengaluru Urban District	Orange	25,00,000/-	31,50,000/-	Increased than the interim compensation	--	31,50,000/-	Working	Hon'ble High Court bearing W.P No. 5224/2024.	Case disposed and directed the Board to hear the industry. Accordingly, PH has been conducted Board office on 26.12.2024 and recommended for the formation the committee.	Located in CEPI area
6	M/s. IFB Industries, (formerly M/s. Ramson Garment Finishing Equipment Private Limited) Plot No. 3B & C, Bommasandra Industrial Area,Anekal Taluk, Bengaluru Urban District	Red	50,00,000/-	4,04,10,000/-	Increased than the interim compensation	50,00,000/-	3,54,10,000/-	Working	The industry has filed the W.P before the Hon'ble High Court bearing No. 20393/2023 as per the industry letter dated 23.10.2023 and the case is pending before Hon'ble High court. Further, industry has called for the PH at Board office and proceeding of the personal hearing has been issued to industry on 08.05.2024. As per the decision of the Personal Hearing, the industry has paid Environmental	Case disposed and directed the Board to hear the industry. Accordingly, PH has been conducted Board office on 26.12.2024 and recommended for the formation the committee.	Located in CEPI area
7	M/s. Mysore Fruit Products Sy. No. 39 to 69, Veerasandra village, Attibele Hboli, Anekal Taluk, Bengaluru Urban District	Orange	1,00,00,000/-	3,70,68,750/-	Increased than the interim compensation	--	3,70,68,750/-	Working	Demand notices seeking recovery of the Environmental compensation are set aside by the Hon'ble High Court of Kamataka dated: 03.11.2025.W. P No. 1923 of 2024 (GM-POL)		Located in CEPI area

8	M/s. Saify Industries, Unit –I Plot No. 49/A1, Bommasandra Industrial Area,Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Red	50,00,000/-	49,50,000/-	Decreased than the interim compensatio n	–	49,50,000/-	Working	The Hon'ble court has dispose of the petition on 01.09.2025 in terms of the order passed in M/s. Sansera Engineeiring Limited V/s KSPCB and Others . The Hon'ble High Court has set aside the EC demand notice and directed to consider the same as show cause notice and also prvide and opportunity of hearing and then pass an order in accordance with law W. P No. 20358/2023.	Hon'ble High Court bearing W.P No. 20358/2023	Located in CEPI area
9	M/s. Vinir Engineering Private Limited,Plot No. 102/104, Bommasandra Industrial Area,Anekal Taluk, Bengaluru Urban District	Orange	1,00,00,000/-	2,33,43,750/-	Increased than the interim compensatio n	–	2,33,43,750/-	Working	NGT appeal No. 37/2024 (SZ)	Board has filed objection	Located in CEPI area
10	M/s Switchgear & Control Technics Pvt. Ltd., Plot No. 152, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bangalore – 560 099.	Orange	1,00,00,000/-	19,35,000/-	Decreased than the interim compensatio n	19,35,000/-	–	Working	The industry has paid Environmental Compensation of Rs. 19,35,000/- as per the demand raised by the Board.	–	Located in CEPI area
11	M/s. Sansera Engineering Ltd, (Formley Known as Gearrock Forge Private Limited, Plot No. 143-B8, BIA,Hebbagodi Post, Anekal Taluk,Bangalore Urban District.	Orange	1,00,00,000/-	1,20,73,500/-	Increased than the interim compensatio n	–	1,20,73,500/-	Working	Hon'ble High Court bearing W.P No. 5389/2020	Case disposed and directed the Board to hear the industry. Accordingly, PH has been conducted Board office on 26.12.2024 and recommended for the formation the committee.	Located in CEPI area

12	M/s. Accura Electroplating Shed No. B-17, KSSIDC Industrial Estate, Veerasandra, Hosur Main Road, Electronic City Post, Bengaluru 560100	Red	---	95,70,000/-	EC levied for non compliances	---	95,70,000/-	Closed			Located in the Chandapura lake catchment area.
13	M/s. Hotel Aditya Classic (a unit of Adityhya Enterprises), No. 254B, Adjacent to A2B Hotel, Near Narayana Hrudyalaya Hospital, Hosur Road,	Green	---	19,18,750/-	EC levied for non compliances	---	19,18,750/-	Working			Located in the Chandapura lake catchment area.
14	M/s. Balaji Color Coats, Plot No. 110/1B, 8th Cross, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bengaluru	Red	---	2,15,55,000/-	EC levied for non compliances	---	2,15,55,000/-	Closed			Located in the Chandapura lake catchment area.
15	M/s. Coroseal Industries, Shed No. d 83, Veerasandra Industrial Estate, Hosur Road, Anekal Taluk, Bengaluru - 560 100	Red	---	6,70,000/-	EC levied for non compliances	---	6,70,000/-	Closed			Located in the Chandapura lake catchment area.
16	M/s. Gardeenia Comports, No. 52 & 56, Bommasandra Industrial Area, Hosur Main road, Anekal Taluk, Bengaluru - 560099.	Orange	---	2,16,18,750/-	EC levied for non compliances	---	2,16,18,750/-	Working	Consent issued period up to 12.04.2025		Located in the Chandapura lake catchment area.
17	M/s. RNS Motors, Plot No. 24, NH Veerasandra, Hebbodgodi, Anekal Taluk, Bengaluru - 560100	Green	---	12,87,500/-	EC levied for non compliances	---	12,87,500/-	Working			Located in the Chandapura lake catchment area.
18	M/s SLV Washing Unit, Rajanna Building, Kammasandra Road, Muneshwara Nagar, Hebbagodi, Electronic City Post, Bangalore 560 100.	Orange	---	39,18,750/-	EC levied for non compliances	---	39,18,750/-	Closed			Located in the Chandapura lake catchment area.

19	M/s. UK Plastic Industries, Shed No. 95, Helalagi gate, Chandapura – Dommasandra Road Anekal Taluk, Bengaluru	Orange	---	61,40,000/-	EC levied for non compliances	--	61,40,000/-	Closed			Located in the Chandapura lake catchment area.
20	M/s. UK Washtech, Plot No. 9, Reddyappa building, Near Biocon company, Balaji Nagar, Hebbododi, Anekal Taluk, Bengaluru - 560100	Orange	---	12,87,500/-	EC levied for non compliances	--	12,87,500/-	Closed			Located in the Chandapura lake catchment area.
21	M/s. UV Plastic, Shed No. 95, Helalagi gate, Chandapura – Dommasandra Road Anekal Taluk, Bengaluru	Green	---	61,60,000/-	EC levied for non compliances	--	61,60,000/-	Closed			Located in the Chandapura lake catchment area.
22	M/s. White clouds, Shed No. 95/8, Helalagi gate, Chandapura – Dommasandra Road Anekal Taluk, Bengaluru	Orange	---	49,60,000/-	EC levied for non compliances	--	49,60,000/-	Closed			Located in the Chandapura lake catchment area.
23	M/s Bala Industries Plot No.235-M, KIADB Industrial Area, 3rd Phase, Bommasandra, Sarjapura Hobli, Hosur Road, Anekal Taluk, Bengaluru Urban	Red	---	49,95,000/-	EC levied for non compliances	--	49,95,000/-	Closed			Located in the Chandapura lake catchment area.
24	M/s Kamataka Chemical Industries, Plot No. 508, Plot No.50B, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bengaluru Urban District-560	Orange	---	68,25,500/-	EC levied for non compliances	--	68,25,500/-	Working	Consent issued period up to 31.12.2036		Located in the Chandapura lake catchment area.
				30,97,74,000.00			89,35,000/-	30,08,39,000.00			

Abstract of EC levied, collected and balance pertaining to industries coming under this office jurisdiction						
Location of industries	No's industries	Working	Closed	EC Levied in Rs	EC Paid in Rs.	Balance in Rs.
Other than CEPI area(Defaulting Industries)	13	4	10	9,09,06,750.00	Not paid	9,09,06,750.00
CEPI area industries	11	9	1	21,88,67,250.00	89,35,000.00	20,99,32,250.00
Total	24	13	11	30,97,74,000.00	89,35,000.00	30,08,39,000.00


 Environmental Officer
 RO- Sarjapura (Bengaluru)

ANNEXURE: C





Latitude: 12.804301
Longitude: 77.704173
Elevation: 897.03±2.24 m
Accuracy: 129.5 m
Time: 01-05-2026 15:41
Note: Chandapura lake

Powered by NoteCam



Latitude: 12.804578
Longitude: 77.703843
Elevation: 821.5±23.4 m
Accuracy: 10.3 m
Time: 01-05-2026 15:46
Note: Chandapura lake

Powered by NoteCam



Latitude: 12.804357
Longitude: 77.704066
Elevation: 895.33±7.11 m
Accuracy: 12.97 m
Time: 01-05-2026 15:41
Note: Chandapura lake

Powered by NoteCam



Latitude: 12.804099
Longitude: 77.704532
Elevation: 909.3±8.22 m
Accuracy: 100.2 m
Time: 01-05-2026 15:44
Note: Chandapura lake

Powered by NoteCam